

12.

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**TP No. 94/397-398/NCLT/AHM/2016 (New)
C.P. No. 34/397-398/CLB/MB/2015 (Old)**

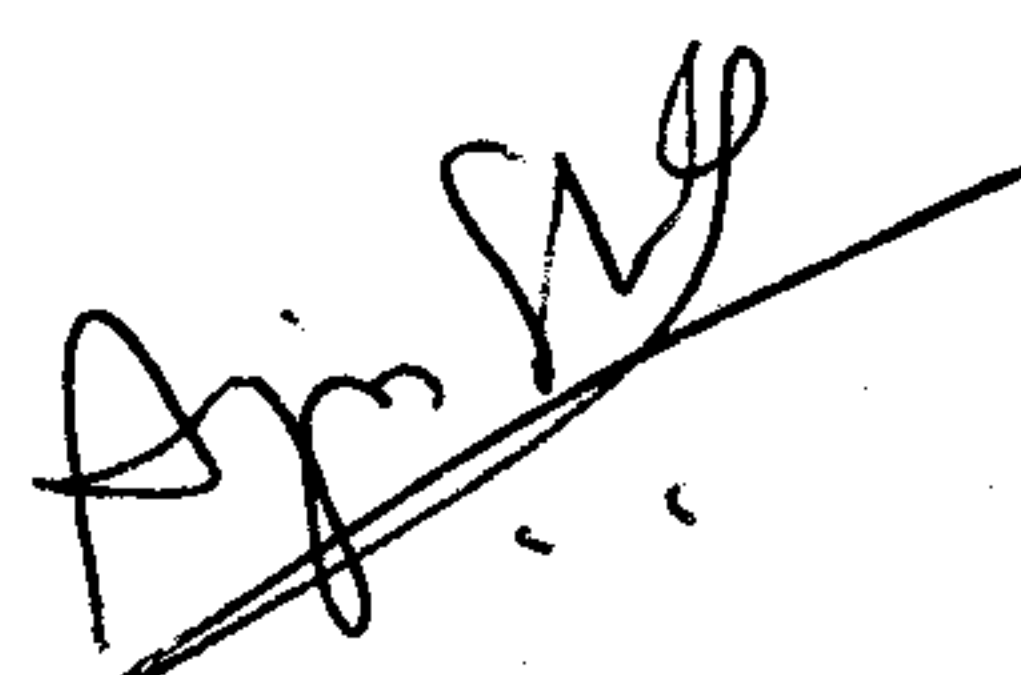
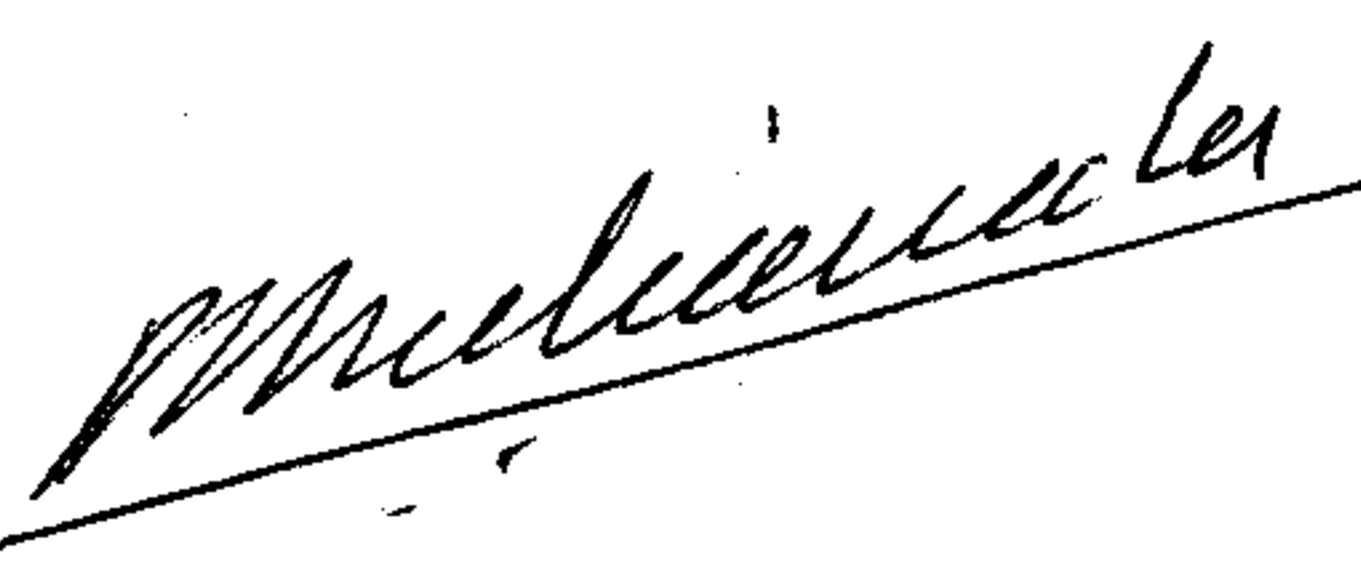

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.04.2017**

Name of the Company: Vortex Ice Cream Pvt. Ltd. & Ors.
V/s.
Vadilal Chemicals Ltd. & Ors.

Section of the Companies Act: Section 397-398 of the Companies Act, 1956

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	ARJUN R. SHETH	ADVOCATE & SOLICITOR	PETITIONERS	
2.	MANISHBHAI BHATT	SR. ADVOCATE		
3.	KARAN SANGHANI	ADVOCATE		
4.	GOPI SISODIYA Br ARJUN SHETH	ADVOCATE		
5.	PAVAN S. GODIAWALA	ADVOCATE	RESPONDENT Nos. 3, 4 & 8	
6.	SAURABH SOPARKAR	SR. ADV.	RESPONDENT Nos. 1, 2, 5 to 7	
7.	SANDEEP SINGHI	ADV.		
8.	SHAMIK BHATT	ADV.		

ORDER

Learned Senior Advocate Mr. M R Bhatt with Learned Advocate Mr. Karan Sanghani with Learned Advocate Mr. Arjun Sheth present for Petitioners. Learned Senior Advocate Mr. Saurabh Soparkar with Learned Advocate Mr. Sandeep Singhi with Learned Advocate Mr. Shamik Bhatt present for Respondents no. 1, 2 and 5 to 7. Learned Advocate Mr. Pavan Godiawala present for Respondents no. 3, 4 and 8.

Heard arguments of Learned Counsel for Respondents no. 1, 2 and 5 to 7.

For arguments of Learned Counsel for Respondents no. 3, 4 and 8.

List the matter on 02.05.2017 and 03.05.2017.


BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

Dated this the 26th day of April, 2017.